

TA-1372/81

27.1.90

Due to sad demise of Sh. Advocate Adjourned to 2.3.90 for hearing.

KKS

2-3-90

Honble K. Obayya - AM
Honble S.P. Sharma - JM

Shri K.C. Sinha learned Counsel for the Respondent has sought adjournment on some personal ground. Allowed. Next this case on 29-6-90 for hearing.

[Signature]

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AM.

Hon^e D.K. Agrawal, J.M.

Hon^e K. Obayya, A.M.

23/1/91

Shri J.N. Tewari counsel for the petitioner and Shri K.C. Sinha counsel for the respondents are present. Arguments heard. Judgment reserved.

A.M.

J.M.

(sns)